

In the National Company Law Tribunal, Jaipur

Item No. 103

CP No. (IB)-103/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Enkay (India) Rubber Co. Pvt. Ltd.

.....Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 30.01.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : G.K. Jain, CA

For Respondent(s) : Puneet Maheshwari Proxy Counsel

ORDER

Heard the submissions made by the Authorised Representative of the Financial Creditor. The matter is posted to 05.03.2020.

Sd/

(RAGHU NAYYAR)  
TECHNICAL MEMBER

Sd/

(P. S. N. PRASAD)  
JUDICIAL MEMBER